

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 462 of 2025

IN THE MATTER OF:

Kuldeep Singh

.....PETITIONER

VERSUS

State of Haryana & Ors.

.....RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 14.10.2025)

Kuldeep Singh

.....PETITIONER

VERSUS

1. State of Haryana
Through Principal Secretary,
Environment, Forest and Climate Change, Government of Haryana
IInd Floor, Bays No. 55-58, Paryatan Bhawan,
Sector-2, Panchkula, Haryana-134109
Email: environment@hry.nic.in Respondent No.1
2. District Magistrate, Fatehabad
Mini Secretariat
District Fatehabad, Huda Sector, Haryana – 125050
Email: dcftb@hry.nic.in Respondent No.2
3. Haryana Pollution Control Board (HPCB)
Through Member Secretary,
C-11, Sector 6, Panchkula, Haryana-134109
Email: hqhspcb@hspcb.org.in Respondent No.3
4. Divisional Forest Officer, Fatehabad
Old Ct Road, Jagjivan Pura, Fatehabad, Haryana 125050
Email: pccf-hry@nic.in Respondent No.4
5. Gram Panchayat, Meond Khurd,
Fatehabad- 125050, Haryana Respondent No.5